

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 461 of 2025

IN THE MATTER OF:

Ms. Seema Kumari, Pradhan, Gram Panchayat, Ghaneta & Ors.PETITIONER

VERSUS

State of Himachal Pradesh & Ors.RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 18.12.2025)

Ms. Seema Kumari, Pradhan, Gram Panchayat, Ghaneta & Ors.PETITIONER

VERSUS

1. State of Himachal Pradesh
Through Secretary,
Department of Environment, Science Technology and Climate Change,
Government of H.P.
Paryavaran Bhawan, Near US Club, Shimla
Himachal Pradesh-171001
E-mail: envsecy-hp@nic.in / dbt-hp@nic.in Respondent No.1
2. District Magistrate, Kangra
Office of The Divisional Commissioner,
Kangra Division At Dharamshala, District Kangra, H.P.-176001
Email: dc-kan-hp@nic.in Respondent No.2
3. Himachal Pradesh Pollution Control Board (HPPCB)
Through Member Secretary,
Him Parivesh, Phase-III, New Shimla, Himachal Pradesh 171009
Email: mppcb-hp@nic.in Respondent No.3
4. Radha Soami Satsang Beas (Paror)
Tehsil, Palampur District, Kangra, Himachal Pradesh-176060
Through Mr. Harvinder Puri, Area Secretary, Paror Respondent No.4